

below their capacity for want of adequate supply of wheat for grinding purposes;

(d) if so, whether Government have under consideration any proposal to allocate the quota, earmarked for those mills which had been licensed and had not so far gone into production, *pro rata*, to the mills which are functioning so that their full capacity is utilised in the context of the present difficult food situation; and

(e) if not, the reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):

(a)

Name of Roller Mill	Location
ASSAM	
1. Gauhati Roller Flour Mills, Gauhati.	Gauhati
1. Tezpur Roller Flour Mills, Tezpur.	Tezpur
RAJASTHAN	
Gupta Industrial Corpn., Sriganganagar.	Sriganganagar.

(b) Gauhati Roller Flour Mills, Gauhati and Tezpur Roller Flour Mills, Tezpur.

(c) It has not been possible to allocate wheat covering the full capacity of the roller flour mills.

(d) and (e). There is no quota earmarked as stated in the question. The entire quantity of wheat available for allocation to the roller flour mills in any State during any month is distributed amongst those which are under production and in proportion to their ceiling quotas.

General Elections in Himachal Pradesh

2511. Shri Eswara Reddy: Will the Minister of Law be pleased to state:

(a) whether it is a fact that General Elections to Assembly and Lok

Sabha will be held in February, 1966 in Himachal Pradesh along with the rest of the country; and

(b) if so, the dates on which elections will be held?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Ram): (a) and (b). The dates on which these elections will be held have not yet been fixed.

Sailing Vessels

2512. Shri Joachim Alva: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) the number of sailing vessels (mechanised and non-mechanised) in India at present;

(b) by whom they are owned and the classified numbers; and

(c) the assistance Government is giving to owners of sailing vessels to increase their tonnage especially to owners who own only one vessel?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). There are 3708 sailing vessels registered under the Merchant Shipping Act, 1958, out of which 103 are mechanised. 99 mechanised vessels and 986 non-mechanised vessels are over 50 tons. The rest are of 50 tons or less. All the vessels are owned by Indian nationals.

(c) Government have approved a scheme for the grant of loans for mechanisation|construction of mechanised sailing vessels which the owners having even one sailing vessel can also avail of.

मंससं मकैजीज लिमिटेड, बम्बई

2513. श्री हुकम चन्व कछवाय
श्री रघुनाथ सिंह
श्री रामेश्वरानन्द :

क्या बिधि मन्त्री 15 नवम्बर, 1966